

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 58, 61, 73, & 89 of 2009

Dated: 4th March, 2010

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. H.L. Bajaj, Technical Member**

**National Thermal Power Corporation ... Appellant (s)
Versus
Central Electricity Regulatory Commission & Anr. ... Respondent (s)**

Counsel for the Appellant(s): Mr. M.G.Ramachandran, Mr. Anand K. Ganesan &
Ms Swapna Seshadri

Counsel for the Respondent(s): Mr. Pradeep Misra & Mr. Suraj Singh
for UPPCL (In Appeal No. 73/09)

ORDER

As agreed by the learned counsel for the parties, post
the matters on **19.03.2010.**

**(H.L. Bajaj)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**